

**Purchase of Aircraft by I.A.C.**

906. SHRI K. P. SINGH DEO :  
 SHRI N. R. LASKAR :  
 SHRI SAMINATHAN :  
 SHRI MAHARAJ SINGH  
 BHARATI :  
 SHRI NARAYANAN :  
 SHRI HIMATSINGKA :  
 SHRI DHANDAPANI :  
 SHRI PRAKASH VIR  
 SHASTRI :  
 SHRI MAYAVAN :  
 SHRI SARJOO PANDEY :  
 SHRI N. K. SANGHI :  
 SHRI CHENGALRAYA NAIDU :  
 SHRI Y. A. PRASAD :  
 SHRI RAMACHANDRA  
 VEERAPPA :  
 SHRI NIHAL SINGH :  
 SHRI B. K. DASCHOWDHURY :  
 SHRI SRADHAKAR  
 SUPAKAR :  
 SHRI SHIV KUMAR SHASTRI :  
 SHRI ATAM DAS :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether it is a fact that Government propose to purchase Boeing 737 to meet the Fourth Plan requirements of the Indian Airlines ;

(b) if so, the advantages of Boeing 737 over its rival offers of Russian TU 154, BAC 111 and the Boeing 727 ; and

(c) the expenditure likely to be incurred thereon ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) :  
 (a) Yes, Sir.

(b) The decision to purchase Boeing 737 200 aircraft was taken after a very careful and detailed study had been made of the requirements of Indian Airlines. This study, which was undertaken with the aid of computer facilities, took into account all relevant factors such as profitability, traffic requirements, capital and operating costs, cargo capacity, passenger comfort and delivery schedules. The examination revealed that of the aircraft evaluated the Boeing 737-200 was best suited to the requirements of Indian Airlines.

(c) The estimated total cost for the purchase of 7 Boeing 737-200 aircraft is

Rs. 33.35 crores involving a foreign exchange component of Rs. 30.32 crores.

**Construction of Cargo Berths at Paradeep Port**

907. SHRI K. P. SINGH DEO : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) the cargo berths originally designed to be constructed at the Paradeep Port for handling ore, oil and general cargo ;

(b) the extent to which the proposal has been implemented ; and

(c) the time likely to be taken for the completion of the remaining berths and the reasons for delay in their completion ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS, AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI IQBAL SINGH) : (a) to (c). The construction of an all weather port at Paradip was taken up by the Orissa Government in 1962-63 on the basis of a report prepared by a firm of Consulting Engineers. This report provided for development of the port in stages. The first stage development provided for the construction of one iron ore berth for handling ships of 30,000 DWT and one general cargo berth.

The State Government divided the first stage development programme into two phases, the first phase providing for one iron ore berth.

The first phase development of the port has already been completed and the port is handling export traffic of iron ore since November, 1966. Tenders for the construction of a general cargo berth have also been invited.

**Appointment of Boundary Commission for Punjab and Haryana**

908. SHRI SHRI CHAND GOYAL :  
 SHRI SARDHAKAR SUPAKAR :  
 SHRI HEM RAJ :  
 SHRI BAL RAJ MADHOK :  
 SHRI D. N. PATODIA :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the likely date by which the Boundary Commission would be appointed

to determine the disputed areas between Punjab and Haryana ; and

(b) the probable date by which the Commission will be required to submit its report ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) The proposed Commission will be appointed after its terms of reference are settled in consultation with the Governments of Punjab, Haryana and Himachal Pradesh. The process of consultation with those Governments is likely to take some time. It is, therefore, not possible at this stage to indicate the likely dates for appointment of the Commission and submission of its report.

**Site for Capital of Haryana**

909. SHRI SHRI CHAND GOYAL :  
SHRI SRADHAKAR  
SUPAKAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government have asked the Government of Haryana to decide the site for the location of its capital ; and

(b) whether the Central Government have given them any date for the above decision ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA SHUKLA) : (a) Yes, Sir.

(b) No, Sir. But the Haryana Government have been asked to take early action in the matter under intimation to the Central Government.

**Length of runway at Gauhati Civil Airport**

910. SHRI DHIRESHWAR KALITA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the total length of Runway at the Gauhati Civil airport ;

(b) the number of flights that are taking place, i.e., landing and departure and average number of daily passengers ;

(c) the total revenue earned during 1967, 1968 and 1969 from this airport from passengers and cargo ;

(d) what amenities are offered to passengers ;

(e) the reason why Caravelle flight is not introduced when there is so much rush of passengers ;

(f) the reasons why sitting accommodation for passengers and V. I. Ps. is not available at the airport ; and

(g) whether Government are taking steps to renovate the building to make it a modern airport ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) 900 feet.

(b) On an average, there are 20 civil aircraft movements accounting for 440 passengers every day.

(c) The revenue earned by Indian Airlines is as under :

Period	Revenue from Passengers Rs.	Revenue from Cargo Rs.
April 1967 to March 1968	46,16,125	3,22,875
April 1968 to March 1969	56,94,801	3,10,983
April 1969 to October 1969	34,76,696	1,64,307

(d), (f) and (g). A restaurant and travellers' requisites stall are functioning at the airport. The existing accommodation in the Terminal Building is inadequate for the volume of traffic. Plans for the expansion of the Building have already been prepared and are under examination.

(e) Indian Airlines do not have spare Caravelle capacity to operate on the Calcutta-Gauhati sector. They, however, hope to introduce a Caravelle service to Gauhati in 1971.

**Abolition of Privy Purses**

911. SHRI N. R. LASKAR :  
SHRI SRADHAKAR SUPKAR :  
SHRI SAMINATHAN :  
SHRI S C. SAMANTA :  
SHRI NARAYANAN :